DECLARATION OF ASSETS & LIABILITIES BY
MEMBER OF BIHAR VIDHAN SABHA 1. And a series of K. N. Sardar, age 40 VIII+P.SP.O Papkharakha/Thive genj Dist. Short (Bihar) give hereinbelow the details of the assets
timmwable Movable bank balance etc) of my self & my wife
(immovable, Movable, bank balance, etc) of my self & my wife. Inherited ancestral agricultural, non & agricultural land, residential building at
are also given below.
A Dataile of Language ble accepts on an 28 01 2012

S. No.	DESCRIPTION	SELF	WHE HUSEN	Depentent
i)	Cash	45,000-	5,00-	
(ii)	Depostit in Banks, Financial institutions & Non-banking Financial Companies. SBI Vidhan Sabha,	21,00-	NIL	NIL
(iii)	Other Financial Instruments, NSS, Postal Savings, LIC etc. KVS KVP SBI Life LIC	50,000/-	NiL	
(iv)	Lic Bajaj alinze Moter Vehicles	SCOTTOVLX		
(10)	Wolce venicles	Glamour Mky.		
(v)	Jewellery (Details of Weight & Value)	Gold: 50gm. Silver: 250gm	NiL	
(vi)	Revolver			
	Rifle			
(vii)	Other Assets, such as values of claims/interest	85,000 - Party from	NiL	

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B. Details of Immovable assets as on 28-01-2013

S.No.	DESCRIPTION	SELF	WHILE	Depentent
i)	Agriculturral Land Location (s) Extent (Total Measurement) Current market Value	750,000/- 21 521 1,00,000/-	NIL	
(ii)	Non-Agricultural Land Location (s) Survery (Khata) number (s) Extent (Total measurement) Current market Value			
(iii)	Bulldngs (Commercial & Residential) Location: Residential (a)&(b) Survey (Khata) mumber (s) Extent (Total measurement) Current market value	592291 H HAVY 7,00,000 f.	NiL	
(iv)	House/Apartments etc. Location: Survey number(s) Extent (Total measurement) Current market value			
(v)	Others			

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and government dues: as on dated 28-01-2013

S.No.	Name and Address of Bank/ Financial institution(s) Department(s)		
(a) (i)	Loans from Banks:	10000	
(ii)	Loans from financial institutions	1	
(iii)	Government dues:-		
	(a) Bihar Vidhan Sabha	6,00,000-	4, morot Enes.
	(b) Telephone Office, Patna		-1,00,010 2110
	Others	K.c.c/50,00/	
(b) (i)	Income Tax including surcharge (Also indicate the assessmetn year upto which incom Tax Retun filed, Give also Permanent Account Number (PAN)		
(ii)	Wealth Tax (Also indicate the assessment year upto which wealth Tax return filed.)		
(iii)	Sales Tax (Only in case of proprietary business)		
(iv)	Property Tax		

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Sign.